

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAGNA RESEARCH AND SOLUTIONS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Magna Research and Solutions Private Limited
2.	Date of incorporation of corporate debtor	9 th November 2016
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U51909PN2016PTC167104
5.	Address of the registered office and principal office (if any) of corporate debtor	GT.1651, Patil Nagar, Tal. Haveli, Pune, Pune, Maharashtra, India, 412114
6.	Date of closure of Insolvency Resolution Process	2 nd May 2023
7.	Liquidation commencement date of corporate debtor	2 nd May 2023
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Dinesh Gopal Mundada Registration No: IBBI/IPA-001/IP-P00286/2017-18/10530
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 403, Fortune House, Baner- Pashan, Link Road, Baner, Pune, Maharashtra 411045 Email: Mundada2007@gmail.com Mobile No.: 9833866332
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 403, Fortune House, Baner- Pashan, Link Road, Baner, Pune, Maharashtra 411045 Email: <u>mundada2007@gmail.com</u> ; <u>magnaliquidator@gmail.com</u> Mobile No.: +91-9833866332
11.	Last date for submission of claims	1 st June 2023

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the Magna Research and Solutions Private Limited on 2nd May 2023.

The stakeholders of Magna Research and Solutions Private Limited are hereby called upon to submit their claims with proof on or before 1st June 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The proof of claim is to be submitted by way of the prescribed forms which can be downloaded from following link: <https://www.ibbi.gov.in/home/downloads>.

Submission of false or misleading proof of claims shall attract penalties.



D Mundada

Sd/-

Dinesh Gopal Mundada
(Liquidator)

IBBI/IPA-001/IP-P00286/2017-18/10530

Date : 05/05/2023
Place: Pune